

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in TP 75/16	For hearing	397/ 398	Harish Kumar Amilineni Vs Mahajuicy Food Processing Pvt. Ltd. & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Rajashree
for
K. VENKATRAMANI
080-41280811

Respondents 1 & 2

RS

2. Bojanna K.J
9663633744

Petitioner

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ORDER

Counsel for Petitioner is present. He has filed Retirement Memo stating that, Petitioner Company is not responded to the email. Counsel for R1 & R2 is present. Since Counsel for Petitioner has filed Memo of Retirement. Therefore, Tribunal has to order to issue notice to the Petitioner to be present in the Tribunal. Registry to issue notice to the Petitioner. List it on 16/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)